NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/3/2017

NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3

NAME OF THE RESPONDENT(S)

: G. SHREEPAL SAMDARIYA

UNDER SECTION

: 241/242 OF CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MANAK CHAN PRAKASIA REXINEQUE

Matter is called. Counsel along with the Petitioner Nos.2 and 4 are present. No representation on behalf of the Respondent. Registry is directed to issue notice to the Respondent and Counsel for the Petitioner is also directed to send a private notice to the Respondent for causing appearance on the next date of hearing. Put up on 18.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)